## FIFTEENTH KERALA LEGISLATIVE ASSEMBLY

#### SEVENTH SESSION

### BULLETIN - PART II January 18, 2023

No. 333

## **Consolidated List of Official Legislative Business**

A consolidated List of Official Legislative Business transacted during the Seventh Session of the Fifteenth Kerala Legislative Assembly is given below :

SL No.	Title of Bill	Minister -in-charge	Remarks
(1)	(2)	(3)	(4)

### I. LAYING OF BILLS ASSENTED

1.	The Kerala Repealing and Saving Bill, 2021. (Bill No.44)	Shri. P. Rajeeve, Minister for Law, Industries and Coir.	The Bill received the assent of the Governor on September 7, 2022. The Bill as assented to by the Governor was laid on Table by the Secretary on December 6, 2022. (Act 12 of 2022)
2.	The Kerala Fiscal Responsibility (Amendment) Bill (Bill No.125)	Shri. K.N. Balagopal, Minister for Finance.	The Bill received the assent of the Governor on September 20, 2022. The Bill as assented to by the Governor was laid on Table by the Secretary on December 6, 2022. (Act 13 of 2022)
3.	The Kerala Jewellery Workers' Welfare Fund (Amendment) Bill,2022 (Bill No.130)	Shri. V. Sivankutty, Minister for General Education and Labour.	The Bill received the assent of the Governor on September 20, 2022. The Bill as assented to by the Governor was laid on Table by the Secretary on December 6, 2022. (Act 14 of 2022)
4.	The Kerala Locał Self Government Common Service Bill, 2022. (Bill No. 136)	Shri. M.B. Rajesh, Minister for Local Self Governments, Rural Development and Excise.	The Bill received the assent of the Governor on September 20, 2022. The Bill as assented to by the Governor was laid on Table by the Secretary on December 6, 2022. (Act 15 of 2022)

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5.	The Kerala Maritime Board (Amendment) Bill, 2022 (Bill No.129)	Shri. Ahammad Devarkovil, Minister for Ports,Museums and Archaeology.	The Bill received the assent of the Governor on September 20, 2022. The Bill as assented to by the Governor was laid on Table by the Secretary on December 6, 2022. (Act 16 of 2022)
6.	The Kerala Public Service Commission (Additional Functions as Respects Certain Corporations and Companies) Second Amendment Bill, 2022. (Bill No.131)	Shri. Pinarayi Vijayan, Chief Minister.	The Bill received the assent of the Governor on September 20, 2022. The Bill as assented to by the Governor was laid on Table by the Secretary on December 6, 2022. (Act 17 of 2022)
7.	The Kerala Public Enterprises (Selection and Recruitment) Board Bill, 2022. (Bill No. 135)	Shri. P. Rajeeve, Minister for Law, Industries and Coir.	The Bill received the assent of the Governor on October 03, 2022. The Bill as assented to by the Governor was laid on Table by the Secretary on December 6, 2022. (Act 18 of 2022)
8.	The Kerala Industrial Single Window Clearance Boards and Industrial Township area Development (Amendment) Bill, 2022. (Bill No.134)	Shri. P. Rajeeve, Minister for Law, Industries and Coir.	The Bill received the assent of the Governor on October 03, 2022. The Bill as assented to by the Governor was laid on Table by the Secretary on December 6, 2022. (Act 19 of 2022)

# II. BILL REFERRED TO SELECT COMMITTEE

1. The Kerala Co-operative Shri. V.N. Vasavan, Societies (Third Amendment) Bill, 2022 operation, (Bill No.151) Minister for Co-operation, Registration, and Culture.	The Bill was published as a Gazette Extraordinary on December 04, 2022. The Bill was introduced in the Assembly on December 12, 2022 and was referred to Select Committee on December 12, 2022.
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III. I	BILLS PASSED		
1.	The Kerala Cashew	Shri. P. Rajeeve,	The Bill was published as a Gazette
	Factories (Acquisition)	Minister for Law,	Extraordinary on November 01,
· · ·	Amendment Bill, 2022	Industries and Coir.	2022. The Bill was introduced in the
1	(Bill No.141)		Assembly on December 05, 2022
			and was referred to Subject
			Committee IV on the same day. The
			Bill as reported by the Subject
			Committee IV was presented on
			December 06, 2022 and was passed
	· · · ·		on December 8, 2022 and was passed
2.	The Kerala Veterinary	Smt. J. Chinchurani,	
2.	and Animal Sciences	Minister for Animal	The Bill was published as a Gazette
	University (Amendment)	husbandry and Zoos.	Extraordinary on September 26,
	Bill, 2022 (Bill No.140)	nusbanury and 200s.	2022. The Bill was introduced in the
	BIII, 2022 (BIII NO.140)		Assembly on December 05, 2022
			and was referred to Subject
			Committee I on the same day. The
			Bill as reported by the Subject
			Committee I was presented on
			December 06, 2022 and was passed
3.	The Kerala High Court	Chui Dinovovi Viiavon	on December 08, 2022.
э.	Services (Determination	Shri. Pinarayi Vijayan, Chief Minister	The Bill was published as a Gazette Extraordinary on September 05,
	of Retirement Age)	Chief Ministel.	2022. The Bill was introduced in the
	Amendment Bill, 2022		Assembly on December 05, 2022
	(Bill No.137)		and was referred to Subject
	(BIII 110.137)		Committee I on the same day. The
			Bill as reported by the Subject
			Committee I was presented on
			December 06, 2022 and was passed
			on December 08, 2022.
4.	The Kerala Khadi and	Shri. P. Rajeeve,	The Bill was published as a Gazette
	Village Industries Board	Minister for Law,	Extraordinary on September 05,
	(Amendment) Bill, 2022	Industries and Coir.	2022. The Bill was introduced in the
	(Bill No.115)		Assembly on December 05, 2022
	(		and was referred to Subject
	•		Committee I on the same day. The
			Bill as reported by the Subject
·			Committee I was presented on
	•		December 06, 2022 and was passed
	· · ·		on December 08, 2022 and was passed

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5.		Shri. V. Sivankutty,	The Bill was published as a Gazette
	Workers' Welfare Fund	Minister for General	Extraordinary on June 08, 2022. The
	(Amendment) Bill, 2022	Education and Labour.	Dill was inter the line 1.
	(Bill No.106)	Education and Labour.	
	(2411(01200))		on December 06, 2022 and was
			referred to Subject Committee VII
	and the second second	· ·	on the same day. The Bill as reported
			by the Subject Committee VII was
			presented on December 08, 2022 and
			was passed on December 12, 2022.
6.	The Kerala Protection of	Shri. K. Rajan,	The Diller Little
	River Banks and	Minister for Revenue	The Bill was published as a Gazette
	Regulation of Removal	and Henrie	Extraordinary on April 30, 2022. The
	of Sand (Amender and)	and Housing.	Bill was introduced in the Assembly
	of Sand (Amendment)		on December 06, 2022 and was
1.	Bill, 2022 (Bill No.102)		referred to Subject Committee II on
1		1	the same day. The Bill as reported by
			the Subject Committee II was
·  .			presented on December 08, 2022 and
			was passed on December 12, 2022 and
			was passed on December 12, 2022.
7.	The Kerala Land	Shri. K. Rajan,	The Bill was published as O
	Reforms. (Amendment)	Minister for Revenue	The Bill was published as a Gazette
1	Bill, 2021 (Bill No.85)	and Housing.	Extraordinary on January 11, 2022.
		and mousing.	The Bill was introduced in the
			Assembly on December 06, 2022
1	1		and was referred to Subject
		*	Committee II on the same day. The
	· · · · ·	· · · ·	Bill as reported by the Subject
			Committee II was presented on
1			December 08, 2022 and was passed
			on December 12, 2022.
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8.	The Kerala Motor	Shri. V. Sivankutty,	The Bill was publiched
	Transport Workers'	Minister for General	The Bill was published as a Gazette
1	Welfare Fund	Education and Labour.	Extraordinary on May 17, 2022. The
1	(Amendment) Bill, 2022	Succuton and Labour.	Bill was introduced in the Assembly
	(Bill No.105)		on December 06, 2022 and was
			referred to Subject Committee VII
1			on the same day. The Bill as reported
1			by the Subject Committee VII was
			presented on December 08, 2022 and
			was passed on December 12, 2022.
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The University laws 9. Shri. Pinarayi Vijayan, The Bill was published as a Gazette (Amendment) (No.2) Chief Minister. Extraordinary on December 02, Bill, 2022 (Bill No. 149) 2022. The Bill was introduced in the Assembly on December 07, 2022 and referred to was Subject Committee VI on the same day for joint consideration with Subject Committee I and XII. The Bill as reported by the Subject Committee VI was presented on December 08, 2022 and was passed on December 13, 2022. 10. The University laws Shri. Pinarayi Vijayan, The Bill was published as a Gazette (Amendment) (No.3) Chief Minister. Extraordinary on December 02, Bill, 2022 (Bill No. 150) 2022. The Bill was introduced in the Assembly on December 07, 2022 and was referred to Subject Committee VI on the same day for joint consideration with Subject Committee I and XII. The Bill as reported by the Subject Committee VI was presented on December 08, 2022 and was passed on December 13, 2022. The Kerala Clinical 11. Smt. Veena George, The Bill was published as a Gazette Establishments Minister for Health Extraordinary on December 02, (Registration and and Woman and Child 2022. The Bill was introduced in the Regulation) Second Development. Assembly on December 07, 2022 Amendment Bill, 2022 and was referred to Subject (Bill No. 147) Committee VI on the same day. The Bill as reported by the Subject Committee VI was presented on December 08, 2022 and s passed on December 13, 2022. 12. The Non-Resident The Bill was published as a Gazette Shri. Pinarayi Vijayan. Indians' (Keralites) Chief Minister. Extraordinary on December 02, Commission<sup>\*</sup> 2022. The Bill was introduced in the Amendment Bill, 2022 Assembly on December 07, 2022 (Bill No. 148) was referred to and Subject Committee VI on the same day. The Bill as reported by the Subject Committee VI was presented on December 08, 2022 and was passed on December 13, 2022.

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13.	The Kerala Docurnent	Shri. V.N. Vasavan,	The Bill was published as a Gazette
	Writers', Scribes' and	Minister for Co-	Extraordinary on August 11, 2022.
	Stamp Vendors' Welfare	operation,	The Bill was introduced in the
	Fund (Amendment) Bill,	Registration, and	Assembly on December 07, 2022
	2022 (Bill No.126)	Culture.	and was referred to Subject
	-		Committee VIII on the same day.
	•		The Bill as reported by the Subject
			Committee VIII was presented on
			December 08, 2022 and was passed
1.4	The Kernle Consul Colu		on December 13, 2022.
14.	The Kerala General Sales	Shri. K.N. Balagopal,	The Bill was published as a Gazette
	Tax (Amendment) Bill, 2022(Bill No.153)	Minister for Finance.	Extraordinary on December 05,
	2022(Diff 110.155)		2022. The Bill was introduced in the
			Assembly on December 07, 2022 and was passed on December 08,
	· · · · ·		2022, waiving the rules 75,76 and
			237 of Rules of procedure and
	· · · · ·		conduct of business in Kerala
			Legislative Assembly.
15.	The Dekkhan	Shri. P.Prasad,	The Bill was published as a Gazette
	Agriculturists' Relief	Minister for	Extraordinary on May 17, 2022. The
	(Repeal) Bill, 2022 (Bill	Agriculture.	Bill was introduced in the Assembly
	No.104)		on December 08, 2022 and was
			passed on the same day waiving the
			rules 75,76 and 237 of Rules of
			procedure and conduct of business in
16.	The Keels Diseases	<u>a</u>	Kerala Legislative Assembly.
10.	The Kerala Plantation	Shri. K. Rajan,	The Bill was published as a Gazette
	Tax (Repeal) Bill, 2021 (Bill No.83 )	Minister for Revenue	Extraordinary on January 04, 2022.
	(Bill (10.05)	and Housing.	The Bill was introduced in the
			Assembly on December 08, 2022
			and was passed on the same day
·			waiving the rules 75,76 and 237 of Rules of procedure and conduct of
			ousiness in Kerala Legislative
17.	The Kerala Agricultural	Shri. K. Rajan,	The Bill was published as a Gazette
	Income Tax (Repeal)	Minister for Revenue	Extraordinary on December 05,
	Bill, 2021 (Bill No.84)	and Housing.	2022. The Bill was introduced in the
	•		Assembly on December 07, 2022
		2	and was passed on December 08,
		·	2022, waiving rule 75,76,237 of
			Rules of procedure and conduct of
			business in Kerala Legislative
h		·	Assembly.
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IV. BILLS PUBLISHED AFTER THE SIXTH SESSION AND PENDING BEFORE THE FIFTEENTH KLA				
1.	The Kerala Clinical Establishments (Registration and Regulation) Amendment Bill, 2022 (Bill No.139)	Smt. Veena George, Minister for Health and Woman and Child Development.	The Bill was published as Gazette Extraordinary on September 05, 2022.	
2.	The Kerala Motor Transport Workers' Payment of Fair Wages (Amendment) Bill, 2022 (Bill No.142)	Shri. V. Sivankutty, Minister for General Education and Labour.	The Bill was published as Gazette Extraordinary on November 01, 2022.	
3.	The Sree Pandaravaka Lands (Vesting and Enfranchisement) Amendment Bill, 2022 (Bill No.143)	Shri. K. Rajan, Minister for Revenue and Housing.	The Bill was published as Gazette Extraordinary on November 09, 2022.	
4.	The Kerala Municipality (Amendment) Bill, 2022 (Bill No.145)	Shri. M.B. Rajesh, Minister for Local Self Government, Rural Development and Excise.	The Bill was published as Gazette Extraordinary on November <b>19</b> , 2022.	
5.	The Kerala Panchayat Raj (Amendment) Bill, 2022 (Bill No.146)	Shri. M.B. Rajesh, Minister for Local self Government, Rural Development and Excise.	The Bill was published as Gazette Extraordinary on November 19, 2022.	

A.M. BASHEER, SECRETARY.

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